

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 141 of 2013 (SZ)

Appellant(s)

M. Jeeva

Vs.

Respondent(s)

Union of India,
Ministry of Environment and
Environment and Forests & Climate
Change, New Delhi and others.

Legal Practitioners for Appellant(s)

M/s. T. Mohan and A. Yogeshwaran

Legal practitioners for respondent(s)

M/s. M.R.Gokul Krishnan for R1
M/s. Rita Chandrasekar for R2 and R3
M/s. Vinod Kumar, Chitra Narayan for
R4.

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.04.2018 Appellant & counsel not present. No representation for respondents. Stayed by Hon. Supreme Court call on 21.05.2018. (Tmt. Meena Satheesh) Registrar